

GOVERNMENT OF INDIA
 MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
 (DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 2479
 (TO BE ANSWERED ON 30.11.2016)

REDUCTION IN BUDGET ALLOCATIONS

2479. SHRI FEROZE VARUN GANDHI:

Will the PRIME MINISTER be pleased to state:

- (a) whether there has been a considerable reduction in the allocated budget of planned schemes for Propagation of RTI Act and Administrative Reforms;
- (b) if so, the details of the allocation made and expenditure incurred during the last three financial years and the current year;
- (c) whether his Ministry has consulted the Ministry of Finance for increasing the budgetary allocations; and
- (d) if so, the response of the Ministry of Finance thereto?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): The details of the allocation made and expenditure incurred during the last three financial years and current year 2016-17 under the Propagation of Right to Information Act and Scheme for Administrative Reforms are as under:

(Rs. In crores)

Name of the scheme	BE/RE/Actuals	Financial Year			
		2013-14	2014-15	2015-16	2016-17
Propagation of Right to Information Act	Budget Estimates	18.36	21.00	5.27	6.00
	Revised Estimates	18.96	15.00	5.27	6.00
	Actual Expenditure	18.46	15.02	5.27	3.94(upto 26.11.2016)
Scheme for Administrative Reforms	Budget Estimates	23.07	22.50	16.11	23.00
	Revised Estimates	22.74	22.50	15.11	19.21
	Actual Expenditure	22.79	22.70	15.13	11.50(upto 26.11.2016)

Contd....2/-

(c) & (d): Ministry of Finance takes a Pre-Budget meeting with the Financial Advisor of each Ministry every year, wherein Revised Estimates (RE) ceiling of the current financial year & Budget Estimates (BE) ceiling of the subsequent Financial year are discussed on the basis of RE & BE Proposals as furnished by the respective Ministry to Ministry of Finance. Thereafter, Ministry of Finance on the basis of discussion held in the Pre-Budget meeting provides RE ceiling of the current Financial year & BE ceiling of the subsequent Financial year.

On the basis of the ceilings provided by Ministry of Finance, plan allocations are made by the Ministry of Personnel, Public Grievances and Pensions with approval of Financial Advisor & concerned Secretary. Thereafter, Statement of Budgetary Estimates (SBE) on the basis of RE & BE ceilings are furnished to Ministry of Finance every year.
